GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA

UNSTARRED QUESTION NO:203
ANSWERED ON:05.12.2013
FREE AIR TICKET BY DGCA
Ray Shri Rudramadhab ;Shekhar Shri Neeraj;Singh Shri Yashvir

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether officials of Directorate General of Civil Aviation (DGCA) have been issued 2750 free air tickets between 2009 and 2012 to carry out safety inspection and surveillance job and 2400 air tickets out of 2750 free tickets have been issued to spouses, kin and assistants of these officials for personal travel;

(b) if so, the details thereof;

(c) whether FIRs have been filed against the officials of DGCA for misuse of free air tickets and violation of norms and if so, the details thereof;

(d) whether Government would recover the amount from these officials who diverted the free air tickets and if so, the details thereof and if not, the reasons therefor; and

(e) whether the Government proposes to conduct similar enquiry against the officers of Air India on misuse of free/concessional tickets to check irregularities and to cut losses and if so, the details thereof ?

Answer

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL)

(a)& (b): No, Madam. No DGCA official has been issued any free air tickets between 2009 to 2012 to carry out safety inspection and surveillance job. However, as per data available with DGCA, 2784 number of tickets have been issued under Aeronautical Information Circular No. 2/1978 (AIC) to DGCA officers to carry out various official duties during 2009 to 2012.

(c) No, Madam. However, in one case, misuse of AIC 2/1978 by the then Private Secretary in DGCA was noticed and the matter was reported to Delhi Police along with departmental action in the matter.

(d) Does not arise as no free air tickets have been issued. DGCA Officers are authorized to travel for their official duties under the provision of above mentioned AIC 2/1978.

(e) The information is being collected and will be laid on the Table of the House.